

Ram chandra Guyen

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petitioners



Manley Gyan

বাকী

Sanjit Bar.

Mangy Bar

Filed by  
for  
Adv

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

Original Application No. 74/2024/EZ

Ram Gyan & Others.

..... Applicants

-versus-

State Of West Bengal & Others

..... Respondents/Defendants

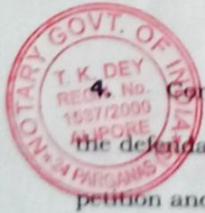
The humble petition on behalf of the Applicants

Most Respectfully Sheweth

1. That the applicants herein never lodged a complain against the Respondents herein alleging about the illegal filling of the pond situated in Mouza- Bhagabanpur, Block- Sonarpur, Village & Post – Uchepota.

2. That the signature as seen in the letter of complaint is not that of the applicants and they are not aware of who lodged the complain against respondents.

3. That the applicants herein prays before your Honour to remove their name from the complain and pass necessary order thereafter.



4. Considering the facts and circumstances as stated hereinabove, the defendants submits that unless the Ld. Court is pleased to allow this petition and drop the case your petitioners will be seriously prejudiced .

09 MAY 2024

Ran chandra Ray

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Manoj Ghose

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Sanjit Bar.

Manoj Bar

Filed by  
A.P.

It is therefore prayed that the Ld. Court may be pleased to allow this petition and pass necessary order and drop the case and or pass such any other order or orders as your Honour may please.

And for this act of kindness your petitioners shall be duty bound as ever pray.



09 MAY 2024

Serial No. 02 / 2024

**AFFIDAVIT**



Sanjit Bar  
Monoj Bar

Malay Gayen

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বিশ্বনাথ গায়ন

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Ram chandra Gayen



We 1. Ramchanra Gayen, s/o Late Upendra Nath Gayen, 2. Parimal Bar, s/o Late Upen Bar, 3. Malay Barman s/o Late Krishna Pada Barman, 4. Rohit Burman s/o Late Kumod Barman, 5. Malay Gayen s/o late Ban Kumar Gayen, 6. Kanai Bar s/o late Kamal Bar, 7. Sanjit Bar s/o Sadhan Bar, 8. Monoj Bar s/o Pancha Bar, all by faith - Hindu, by occupation - Business all are residing at Village & Post - Uchheypota P.S.- Narendrapur, Kolkata - 700150, being the respondent no. 4 & 5 herein, do hereby make oath and solemnly state as follows :

1. That we are alleged applicants herein in the above noted complaint and we are conversant with the facts and circumstances of this case.

This is true to our knowledge.

2. That the statements contained in paragraphs Of the foregoing plaint are true to our knowledge and the rests are our humble submissions before this Learned Court.



Solemnly Affirmed & Declared before me on identification

T. K. Dey, Notary  
Alipore Judges'/Police Court, Cal-27  
Reg. No. 1537/2000, Govt. of India

Ram chandra Gayen  
DEPONENT  
Known to & Identified by me

Surojit Sen Gupta  
Advocate

09 MAY 2024

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